

**Financial Assistance to National  
Cadet Corps Groups**

6420. DR. K. G. ADIYODI : Will the Minister of DEFENCE be pleased to state :

(a) whether any financial or other assistance is given by his Ministry to National Cadet Corps Groups who take keen interest in National Health Programme in Universities, Colleges and Schools; and

(b) if so, the criteria adopted therefor and details thereof ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) and (b). The NCC is not connected with any programme of the Ministry of Health and Family Welfare.

**Border Clashes Between India and  
Pakistan.**

6421. SHRI AJOY BISWAS : Will the Minister of DEFENCE be pleased to state :

(a) the number of cases of border clashes between India and Pakistan during the last one year; and

(b) whether Pakistan has any motive to make the border area sensitive ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) and (b). There has been no clash as such on the border between our troops and Pakistani troops during the last one year. However, there have been incidents of exchange of fire across the Line of Control in the J & K.

These incidents have been of a routine nature.

**Elections in Assam**

6422. SHRI C. P. THAKUR : Will the Minister of LAW AND JUSTICE be pleased to state whether any tentative date has been suggested by the Election Commission for holding the elections in Assam ?

THE MINISTER OF STATE IN THE

MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : The Election Commission has informed that the holding of elections in the State of Assam would be considered only after the completion of intensive revision of electoral rolls with reference to 1.1.1985 as the qualifying date. Work relating to the revision of rolls is still in progress.

[Translation]

**Regularising of Daily Wage Workers  
in Danapur Cantonment Board**

6423. SHRI ABDUL HANNAN ANSARI : Will the Minister of DEFENCE be pleased to state :

(a) whether the services of none of those daily wage workers who have been working in Danapur Cantonment Board from 1978 to 1985 have been regularised while the workers working for one and a half year have been regularised;

(b) whether the daily wage workers have put in 4 to 8 years service in Water and Electricity Departments and if so, the reasons for not regularising them;

(c) the number and particulars of the new daily wage workers who were employed from 1980 to March, 1985;

(d) whether some outsiders were employed for consideration and whether any complain has been received by the Ministry in this regard; and

(e) whether Government propose to order Central Bureau of Investigation inquiry into all these matters ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) to (c). Information is being collected.

(d) and (e). The DG DL & C has been directed to enquire into the matter.

[English]

**Assets of ten Big Houses**

6424. SHRI SATYAGOPAL MISRA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :